CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Original Application No.200/00171/2019

Jabalpur, this Tuesday, the 26th day of February, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

J. Ankit Pillai, S/o Shri Jayachandran Pillai, aged about 28 years, R/o Flat No.304, Gulmohar Gold Apartments, South Civil Lines Pachpedi, Jabalpur, District – Jabalpur (M.P) 482001 -Applicant

(By Advocate – Shri T.K. Vishwakarma)

<u>Versus</u>

- 1. Union of India, Ministry of Railway, Rail Bhavan 1, Rising Road, New Delhi 110001 through it's Secretary (M.P.).
- 2. Executive Director Establishment, Railway Recruitment Board (RRB), Rail Bhavan 1, Raising Road, New Delhi 110001.
- 3. Secretary, Railway Recruitment Board (RRB), Railway Colony, Bhopal (M.P) 462010 -Respondents

(By Advocate - Shri A.S. Raizada)

ORDER (ORAL)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file a fresh O.A with better particulars.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-